



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. R-24/2/(1)/2026-NSL-II

Date: 24th February 2026

To,

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi – 110 001

Subject: Recommendations on the Auction of Radio Frequency Spectrum in the Frequency Bands Identified for International Mobile Telecommunications (IMT) – reg.

The Department of Telecommunications (DoT), through its letter No. L-14006/01/2025-IMT dated 15.05.2025, requested TRAI to provide recommendations under Section 11(1)(a) of the TRAI Act, 1997 (as amended) on the applicable reserve price, band plan, block size, quantum of spectrum to be auctioned, and associated conditions for auction of spectrum in the existing bands viz. 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300 MHz and 26 GHz. DoT also sought TRAI's recommendations on the feasibility and timing of auction of the newly identified 6425-6725 MHz and 7025-7125 MHz bands, as well as fresh recommendations on the auction of spectrum in the 600 MHz band. Subsequently, DoT, through its letter dated 14.08.2025, requested TRAI to recommend a possible band plan for the 67 MHz spectrum between 1427-1518 MHz considering the need to assign a continuous 24 MHz block to the Government user.

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2. In this regard, a consultation paper on 'the Auction of Radio Frequency Spectrum in the Frequency Bands Identified for International Mobile Telecommunications (IMT)' was issued on 30.09.2025 for seeking comments and counter comments of stakeholders. In response, 19 stakeholders submitted comments, and 12 stakeholders furnished counter-comments. An Open House Discussion on the consultation paper was held through virtual mode on 12.12.2025.

3. Based on the comments received from stakeholders and on its own analysis, TRAI has finalized its recommendations on '**the Auction of Radio Frequency Spectrum in the Frequency Bands Identified for International Mobile Telecommunications (IMT)**'. A copy of the recommendations is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Enclosure: As above

Atul Kumar
Chaudhary,
Secretary, TRAI

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